

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 824**  
TO BE ANSWERED ON 06/02/2026

**SCHEMES TO PROMOTE USE OF BIO-FERTILIZERS**

824. DR. KANIMOZHI NVN SOMU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of the scheme proposed by Government to promote the use of bio-fertilizers in the country, in place of Urea, Diesel Exhaust Fluid (DEF) and other fertilizers;
- (b) the State-wise details of the steps being taken by Government to provide financial assistance and training to the farmers in order to promote organic farming particularly in Tamil Nadu, district-wise;
- (c) the details of the scheme of Government to procure the foodgrains produced by the farmers through organic farming; and
- (d) the details of the scheme of Government to promote organic farming?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI RAMNATH THAKUR)

(a) & (d): Organic farming is promoted through Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs except North Eastern States, and through Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) for the North Eastern States. Organic farming is a production system that promotes the health of the agro-ecosystem, including biodiversity, biological cycles, and soil biological activity through the use of organic manure and bio fertilizers. Both schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing. Primary focus of the schemes is to form organic clusters, with preference to small and marginal farmers, to create a supply chain. Both the schemes are implemented through States /UT Governments. Under PKVY, assistance of Rs. 31,500 per ha in 3 years is provided for promotion of organic farming. Out of this, assistance of Rs. 15,000 per ha is provided to farmers through Direct Benefit Transfer for on- farm /off farm organic inputs. Under MOVCDNER, assistance of Rs. 46,500/ha in 3 years is provided for creation of Farmers Producer Organization, support to farmers for organic inputs etc. Out of this, assistance @ Rs. 32500/ ha is provided to farmers for off-farm /on-farm organic inputs under the scheme including Rs. 15,000 as Direct Benefit Transfer to the farmers.

(b): The PKVY and MOVCNDR schemes provide financial support to the states for supporting farmers to take up organic farming which also includes training of farmers. Since 2015-16, ₹2494.29 crore (central share) has been released to States including the State of Tamil Nadu under PKVY and ₹1460.14 crore (central share) has been released to North Eastern States under MOVCNDR. The details of funds released is at Annexure-I. Training on reduction of chemical fertilizers and promotion of organic farming in Tami Nadu has been conducted through Chief Minister's Mannuyir Kaathu Mannuyir Kaappom Scheme (CMMKMKS).

(c): The Government adopts policy of procurement for foodgrains which is implemented by Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution, with broad objectives of ensuring Minimum Support Price (MSP) to the farmers and availability of food to the weaker sections. Also Price Support Scheme (PSS) under Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) provides for procurement of pulses, oilseeds and copra at Minimum Support Scheme (MSP) is being implemented across the country. However, there is no separate procurement programme for foodgrains produced by the farmers through organic farming.

**Annexure-I.**

Details of the State-wise Central share released under Paramparagat Krishi Vikas Yojana (PKVY) scheme from 2015-16 to 2025-26 (As on 31.12.2025)

(Rs in lakh)

S. No.	Name of State	Funds Release
1	Andhra Pradesh	38437.5
2	Bihar	7244.08
3	Chhattisgarh	10846.9
4	Gujarat	1863.12
5	Goa	1192.9
6	Haryana	104.56
7	Jharkhand	3686.42
8	Karnataka	10049.4
9	Kerala	7322.97
10	Madhya Pradesh	15919.6
11	Maharashtra	16093
12	Odisha	9941.1
13	Punjab	3365.55
14	Rajasthan	18605.3
15	Tamil Nadu	6236.35
16	Telangana	3576.78
17	Uttar Pradesh	29395.1
18	West Bengal	4758.01
19	Assam	3012.55
20	Arunachal Pradesh	234.56
21	Mizoram	469.61
22	Manipur	163.46
23	Nagaland	333.72
24	Sikkim	1848.88
25	Tripura	687.05
26	Meghalaya	448.12
27	Himachal Pradesh	4123.25
28	Jammu & Kashmir	979.81
29	Uttarakhand	45675.3
30	Andman & Nicobar	163
31	Daman & Diu	235.55
32	Dadar Nagar	1000
33	Delhi	471.45
34	Puducherry	97.82
35	Chandigarh	77.42
36	Lakshadweep	227.2
37	Ladakh	541.85
	Total State / Uts	249429.16

Details of State-wise funds released under MOVCDNER from 2015-16 to 2025-26 as on 31.12.2025

(Rs. In Lakh)

S. No.	Name of the State	Released
1	Arunachal Pradesh	20055
2	Assam	14653.9
3	Manipur	30714.9
4	Meghalaya	11754.8
5	Nagaland	21724.7
6	Mizoram	14846.6
7	Sikkim	16732.1
8	Tripura	15532.5
	Total	146014.47

\*\*\*\*\*